

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI
O.A. NO. 585/2022

IN THE MATTER OF:

APPLICANT:

Samayak Jain & Ors.

//VERSUS//

RESPONDENT:

State of Madhya Pradesh & Ors.

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SUBMITTED BY,

RESPONDENTS

THROUGH,



(SACHIN K. VERMA ADV)

BHOPAL

DATE: 08/08/2023

COUNSEL FOR THE RESPONDENTS NO. 2

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI
O.A. NO. 585/2022

IN THE MATTER OF:

APPLICANT:

Samayak Jain & Ors.

//VERSUS//

RESPONDENT:

State of Madhya Pradesh & Ors.

REPLY ON BEHALF OF RESPONDENT NO. 2 NVDA

The answering Respondent No. 2 named above, most respectfully submits as follows:-

1. The Applicant has filed the instant original Application in the nature of *pro-bono-publico* and has raised its grievances and concern regarding the protection and conservation of River Narmada particularly in District Dindori Madhya Pradesh. In the OA the applicant has sought following directions to be issued by this Hon'ble Tribunal.

"1. Legal proceedings against State of Madhya Pradesh and the local authorities, who release sewage into Narmada for causing severe pollution and failing to stop the release of untreated sewage into the river.

2. To direct the authority to stop pollution of the river to avoid health hazards in Dindori and Discharge of untreated effluent of domestic sewage and solid waste in the river should be restrained permanently.

3. Use of polly carry bags and plastic materials within 100 meters in the vicinity of the river should be banned.

4. Forest Department should make sure that there is no cutting of trees on the river banks.

5. *The Municipal Corporations of town constituted along with river Narmada should carry out an exercise with regard to encroachments and unauthorized constructions and no such new permissions for constructions along the riverbank should be granted.*
 6. *The Respondents be directed, in view of the ground water levels to submit a comprehensive scheme for water management in the Narmada Valley both of surface water in the streams as well as underground water.*
 7. *No illegal mining of sand and other mineral be permitted from the river bed.*
 8. *No fishing by illegal means be permitted including by use of chemicals, electrocution etc.*
 9. *Proper arrangement for cremation along the river bank of the river Narmada at safe distances must be ensured.*
 10. *The MPPCB be directed to monitor and submit action taken reports as well as analysis reports of the water quality in the river Narmada.*
 11. *Proper steps be taken by the Narmada Valley Development Authority (NVDA), the EPCO and SEIAA for protection of the river Narmada which is a sacred river to all for its conservation and keep it environmentally clean.*
 12. *The Urban Administration & Development Department should take stringent action and steps for controlling and preventing solid waste going into the river Narmada.*
 13. *The bio-diversity of the local flora and fauna in the river valley of the river Narmada be preserved.*
 14. *The Department of religious trust and endowments stop people from conducting any religious activity within 500 meters of the river."*
2. *The Hon'ble Tribunal vide its order dated 14/09/2022 has issued notices to the respondents and has sought its response pertaining to the observation of the joint committee report and also in the view of the contentions made by the applicant in the OA.*

3. The applicant has raised issues no. 6, 11 and 13 pertaining to the Respondent No. 2 Narmada Valley Development Authority and the issue-wise response of the Respondent No. 2 is as follows:-

➤ **In Response To Issue No. 6, 7 & 13**

It is pertinent to mention over here that the main aim of water shed management is to conserve the soil, plant, and water resources of a catchment while benefiting humanity.

The water shed management and treatment is a very broad subject, the State Government of Madhya Pradesh has undertaken various projects for the water shed management and treatment area of the Narmada Basin and has achieved the target pertaining to the direct water body drain in Forest and Non Forest Areas. The target achieved is 246285 hectares in the independent water drain area of forest and non-forest areas the target achieved is 4104604 hectares. Further, in the submergence area falling within the forest area, compensatory afforestation was carried out. The affected forest area is 51007.429 hectares and the compensatory afforestation is carried out in the area of 102757.649 hectares. The copy of the details in tabular form is marked and filed herewith as **ANNEXURE R-2/1**

During the Namami Devi Narmade and Hariyali Chunri project on 02/07/2017 at the different locations of the forest areas in the entire Madhya Pradesh plantations were carried out in 2309.07 hectares of forest area and 896545 saplings were planted in the forest areas. The details of the plantation in tabular form is marked and filed herewith as **ANNEXURE R-2/2**

Further, during the year 2023-24 (till date) at Forest Division Dindori in 101.3 hectares of forest area 50915 saplings were planted by the Forest Department. The copy of the letter dated 07/08/2023 is marked and filed herewith as **ANNEXURE R-2/3**

The comprehensive scheme under the Pradhan Mantri Krishi Sichi Yojana (PMKSY) for the purpose of water shed management in Narmada valley both of the surface water in the streams as well the underground water, the project/work plan has been duly submitted by the Chief Engineer, Bodi to Regional Director, Central Ground Water Board, Bhopal (M.P.) for its approval. The copy of the work plan dated 06/08/2021 is marked and filed herewith as **ANNEXURE R-2/4**

Further three projects are proposed in District Dindori upstream to Rani Avanti Bai Lodhi Sagar (Bairagi) Project. The projects will be operational subject to the issuance of the environmental clearance by MPSEIAA. The details of the status of environmental clearance for the ongoing projects in District Dindori is marked and filed herewith as **ANNEXURE R- 2/5**

4. In the light of judicial and factual matrix of the matter the point wise reply may kindly be taken on record and the Hon'ble Tribunal may pass appropriate order in this matter in favour of the answering respondent.
5. An Affidavit in support is filed herewith.

SUBMITTED BY,

RESPONDENTS

THROUGH,



(SACHIN K. VERMA ADV)

BHOPAL

DATE: 08/08/2023

COUNSEL FOR THE RESPONDENTS NO. 2

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

O.A. NO. 585/2022

IN THE MATTER OF:

APPLICANT:

Samayak Jain & Ors.

//VERSUS//

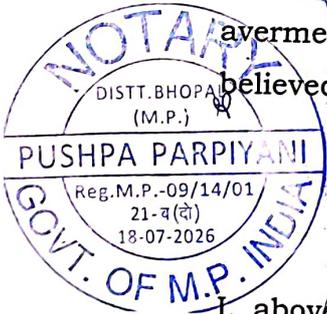
RESPONDENT:

State of Madhya Pradesh & Ors.

AFFIDAVIT

I, Dinesh Kumar Sharma, aged about 58 years, S/o Shri D.P Sharma, posted as Executive Engineer (M.P.) O/o Narmada Development Division No. 1, Dindori (M.P.), do hereby state on oath and solemnly affirm as under:-

1. That, I have been appointed as Officer Incharge on behalf of Respondent No. 2 in the present matter and as such I am well conversant with the facts of the case and therefore, competent to swear this affidavit.
2. That the accompanying reply has been drafted as per my instructions and also explained to me.
3. That the contents of para 1 to end of accompanying reply are true to my knowledge based upon official records and the legal averments made therein are true on the legal advice received and believed to be true.



[Signature]
DEPONENT

VERIFICATION

I, above described deponent do hereby verify that the content of para 1 to 3 of the affidavit are true to my personal knowledge and belief.

Verified and signed on this 08 day of August 2023 at Bhopal (M.P)

**SWORN BEFORE ME
THE WITHIN NAMED**

**PUSHPA PARPIYANI
NOTARY / ADVOCATE
BHOPAL (M.P.) INDIA**

[Signature]
DEPONENT

IDENTIFIED BY ME
NAME... Harshika Tejwan
ADD... Delyocul...
SIGN...
[Signature]

ANNEXURE R-2/1

(6)

विभिन्न परियोजना के अंतर्गत डूब से प्रभावित वन भूमि एवं क्षतिपूर्ति वनीकरण के क्षेत्र का विवरण

नर्मदा घाटी परियोजनाओं को वन तथा पर्यावरण, मंत्रालय भारत सरकार द्वारा दी जाने वाली स्वीकृत शर्तों के अनुसार डूब वन क्षेत्रों के बदले क्षतिपूर्ति वनीकरण (Compensatory Afforestation) किया जाता है। परियोजनाओं की डूब से प्रभावित वन तथा क्षतिपूर्ति वनीकरण निम्नानुसार है :-

क्रमांक	परियोजना का नाम	प्रभावित वन क्षेत्र (हेक्टेयर में)	क्षतिपूर्ति वनीकरण क्षेत्र (हेक्टेयर में)
1	2	3	4
1	सारदार सरोवर परियोजना (SSP)	2731.000	8737.000
2	इंदिरा सागर परियोजना (ISP)	41460.930	81435.000
3	ओकरेश्वर परियोजना (OSP)	5829.850	11600.000
4	वरगी डायवर्सन परियोजना	685.286	685.286
5	मान परियोजना	4.000	4.000
6	जोबट परियोजना	131.810	131.810
7	अपर वेदा परियोजना	14.240	14.240
8	लोअर गोई परियोजना*	1.083	1.083
9	हालोन परियोजना*	149.230	149.230
	योग	51007.429	102757.649

नर्मदा बेसिन में विभिन्न परियोजनाओं अंतर्गत जलग्रहण क्षेत्र उपचार कार्य की भौतिक लक्ष्य एवं प्रगति
प्रारंभ से वर्ष 2021-2022 तक (31 मार्च - 2023 की स्थिति में)

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परियोजना का नाम	सीधे जल निकासी अंतर्गत लक्ष्य/उपलब्धि						स्वतंत्र जल निकासी अंतर्गत लक्ष्य/उपलब्धि						(सीधे एवं स्वतंत्र जल निकासी)					
	लक्ष्य			उपलब्धि			लक्ष्य			उपलब्धि			लक्ष्य			उपलब्धि		
	वनक्षेत्र	गैरवन क्षेत्र	योग	वनक्षेत्र	गैरवन क्षेत्र	योग	वनक्षेत्र	गैरवन क्षेत्र	योग	वनक्षेत्र	गैरवन क्षेत्र	योग	वनक्षेत्र	गैरवन क्षेत्र	योग	वनक्षेत्र	गैरवन क्षेत्र	योग
2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
इंदिरा सागर परियोजना	11515	49837	61352	11515	49837	61352	108430	806720	915150	30237	14343	44580	119945	856557	976502	41752	64180	105932
सरदार सरोवर परियोजना	49225	66397	115622	49225	66397	115622	78368	239750	318118	78368	239750	318118	127593	306147	433740	127593	306147	433740
मान परियोजना	5148	0	5148	5148	0	5148	0	0	0	0	0	0	5148	0	5148	5148	0	5148
जोबट परियोजना	386	16200	16586	386	16200	16586	33141	0	33141	0	0	0	33527	16200	49727	386	16200	16586
ओंकारेश्वर परियोजना	12584	15871	28455	12584	15871	28455	25712	25121	50833	23700	21054	44754	38296	40992	79288	36284	36925	73209
अपरभद्रा परियोजना	181	1674	1855	181	1674	1855	3458	2776	6234	0	0	0	3639	4450	8089	181	1674	1855
महेश्वर परियोजना	0	15614	15614	0	15614	15614	0	0	0	0	0	0	0	15614	15614	0	15614	15614
रानी अवंति बाई सागर	0	0	0	0	0	0	0	0	0	0	2114	2114	0	0	0	0	2114	2114
लोअर गोई परियोजना	1653	0	1653	1653	0	1653	1716	0	1716	894	0	894	3369	0	3369	2547	0	2547
हालोन परियोजना	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
अपर नर्मदा परियोजना	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
कुल योग :-	80692	165593	246285	80692	165593	246285	250825	1074367	1325192	133199	277261	410460	331517	1239960	1571477	213891	442854	656745

सीधे जल निकासी	स्वतंत्र जल निकासी
<p>1 इंदिरा सागर परियोजना के अंतर्गत उपलब्धि में अन्य एजेन्सी द्वारा उपचारित क्षेत्र एवं पहाड़ी, चट्टानी क्षेत्र होने के कारण कार्य अयोग्य/अनुपलब्ध क्षेत्र भी सम्मिलित है।</p> <p>2 सरदार सरोवर परियोजना के अंतर्गत उपलब्धि में अन्य एजेन्सी द्वारा उपचारित क्षेत्र 3352.536 है एवं पहाड़ी, चट्टानी क्षेत्र होने के कारण कार्य अयोग्य/अनुपलब्ध क्षेत्र 4624.560 है भी सम्मिलित है।</p> <p>3 जोबट परियोजना अंतर्गत उपलब्धि में कार्य अयोग्य क्षेत्र भी सम्मिलित है।</p> <p>4 ओंकारेश्वर परियोजना अंतर्गत उपलब्धि में अन्य एजेन्सी द्वारा उपचारित क्षेत्र एवं पहाड़ी, चट्टानी क्षेत्र होने के कारण कार्य अयोग्य/अनुपलब्ध क्षेत्र भी सम्मिलित है।</p> <p>5 श्री महेश्वर हाइड्रल परियोजना द्वारा राशि उपलब्ध कराने के उपरांत उपचार कार्य नधाविप्रा के कृषि प्रकोष्ठ द्वारा किये गये है उपलब्धि में कार्य अयोग्य/अनुपलब्ध क्षेत्र भी सम्मिलित है।</p>	<p>1 इंदिरा सागर परियोजना अंतर्गत गैरवन की उपलब्धि में मनरेगा द्वारा उपचारित क्षेत्र भी शामिल है।</p> <p>2 सरदार सरोवर परियोजना अंतर्गत वन क्षेत्र की उपलब्धि में अन्य एजेन्सी द्वारा उपचारित क्षेत्र एवं पहाड़ी, चट्टानी क्षेत्र होने के कारण कार्य अयोग्य/अनुपलब्ध क्षेत्र भी सम्मिलित है। गैरवन की उपलब्धि में मनरेगा द्वारा उपचारित क्षेत्र एवं कृषकों द्वारा उपचारित क्षेत्र भी शामिल है।</p> <p>3 रानी अवंति बाई सागर परियोजना अंतर्गत 2114 हे. क्षेत्र एन.जी.ओ./मनरेगा द्वारा उपचारित किया गया है। 4 ओंकारेश्वर परियोजना अंतर्गत 28744 हेक्टेयर क्षेत्र में अन्य एजेन्सी द्वारा उपचारित क्षेत्र/अतिक्रमित/कार्य अयोग्य क्षेत्र भी शामिल है।</p> <p>4 ओंकारेश्वर परियोजना अंतर्गत उपलब्धि में अन्य एजेन्सी द्वारा उपचारित क्षेत्र 2817.760 है 0 एवं पहाड़ी, चट्टानी क्षेत्र होने के कारण कार्य अयोग्य/अनुपलब्ध क्षेत्र 3293.019 है 0 भी सम्मिलित है।</p>

17/08/2023

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02 जुलाई 20217 को वनभूमि में किये गये रोपण की सूची
सामान्य वनमण्डल डिण्डौरी

S.No.	Name of the forest range and beat	Forest compartment number of tree planting location	Area planted in ha.	Number of trees planted in each tree planting location
1	2	3	4	5
1	Range-Dindori Beat-Madhopur (A)	214	20	20000
2	Range-Dindori Beat-Madhopur (B)	214	20	20000
3	Range-Dindori Beat- Mudki	1344	35	3500
4	Range-Dindori Beat- Kala Padariya	1397	40	4000
5	Range-Dindori Beat- Kala Padariya	1398	25	2500
6	Range-Dindori Beat- Jogitikriya	245	5	3000
7	Range-Dindori Beat- Mudki	1399	32.6	3260
8	Range-Dindori Beat- Mudki	1399	28.7	1800
9	Range - Bajag, Beat - Khapariyani	538	10	10000
10	Range - Bajag, Beat - Chanda	561	5	1750
11	Range - Bajag, Beat - Chanda	563	25	2500
12	Range - Bajag, Beat - Khapriyani East	489A	25	500
13	Range - Bajag, Beat - Khapriyani East	490A	45.12	4820
14	Range - Bajag, Beat - Dullopur	O1606	14.90	930
15	Range - Bajag, Beat - Chanda	563A	40.46	2500
16	Range - Karanjia East Beat - Khurkhuridadar	841	30	30000
17	Range - Karanjia East Beat -	840	12	12000
18	Range - Karanjia East Beat -	846	12	12000
19	Range - Karanjia East Beat -	852	4	4000
20	Range - Karanjia East Beat -	847	22	1375
21	Range - Karanjia East Beat -	808	10	10000
22	Range- Mehandwani Beat-Salaiya	873 A	25	25000
23	Range- Mehandwani Beat-Salaiya	873 A	25	25000

S.No.	Name of the forest range and beat	Forest compartment number of tree planting location	Area planted in ha.	Number of trees planted in each tree planting location
1	2	3	4	5
24	Range- Mehandwani Beat-Bahadur	910	8	8000
25	Range- Mehandwani Beat-Salaiya	O-1756	21	21000
26	Range- Mehandwani Beat-Bahadur	O-1682	5	5000
27	Range-Mehandwani Beat-Mehandwani	O-1814	5	5000
28	Range-Mehandwani Beat-Mehandwani	O-1725	10	10000
29	Range-Mehandwani Beat-Dadargaon	990 A	10	9600
30	Range-Mehandwani Beat-Kutrai	870 A	36	3600
31	Range-Mehandwani Beat-chiraipani	O-1766	10.4	1040
32	Range-Mehandwani Beat-Naigher	900	18.3	1800
33	Range- Mehandwani Beat-Salaiya	O-1776	12.6	1260
34	Range- Mehandwani Beat-Harratola	O-1696	10.38	1040
35	Range-Mehandwani Beat-Dadargaon	O-1807	19.07	1230
36	Range-Mehandwani Beat-Jarguda	922	41.65	2600
37	Range-Mehandwani Beat-Jarguda	924	13	850
38	Range-North Samnapur Beat-Simardha	365	20	20000
39	Range-North Samnapur Beat-Padariya	324, 325	20	20000
40	Range-North Samnapur Beat-Manikpur (A)	380	25	27500
41	Range-North Samnapur Beat-Manikpur (B)	380	25	27500
42	Range-North Samnapur Beat-Madhapur	342	25	27500
43	Range-North Samnapur Beat-Madhapur	342	25	27500
44	Range-North Samnapur Beat-Bondar	O-1525	12.8	12800
45	Range-North Samnapur Beat- Bijhori	344	0.55	5500
46	Range-North Samnapur Beat- Titrahi	382	32.42	3240
47	Range-North Samnapur- Beat Titrahi	382	23.54	1400
48	Range Shahpur Beat- Hinota	151	25	25000

S.No.	Name of the forest range and beat	Forest compartment number of tree planting location	Area planted in ha.	Number of trees planted in each tree planting location
1	2	3	4	5
49	Range-Shahpur Beat-Ghushiya	OA-1352	30.5	3050
50	Range-Shahpur Beat-Rakariya	OA-1350	13.85	870
51	Range- West karanjiya Beat- Parsel	O1619	11.23	700
52	Range- West karanjiya Beat- Gwari	637	13.85	870
53	Range- Shahpura Beat- Rachho	1110	5	3125
54	Range-Shahpura Beat- Khurshipar	1025	5	3125
55	Range- Shahpura Beat - Bijori	35	5	3125
56	Rage- Shahpura Beat - Bastra	O-1284	5	3125
57	Range- Shahpura Beat - Chandwahi	48	25	2500
58	Range- Shahpura Beat- Chandwahi	49	25	2500
59	Range- Shahpura Beat- Khurshipar	1020	25.27	1580
60	Range- Shahpura Beat- Amthera	1117	25.42	1590
61	Range- Shahpura Beat- Bargaonn	1116	11.25	700
62	Range- Shahpura Beat- Shahpura	59	27.6	1700
63	Range- Amarpur Beat - Kisalpuri	271	20	20000
64	Range-Amarpur Beat- Haratola	O-1416	5	1000
65	Range- Amarpur Beat-Amarpur	269	33.25	3550
66	Range- Amarpur Beat- Mohanjhir	313	17.6	1760
67	Range- Amarpur Beat- Mohanjhir	0-1459, 1460	33.25	2070
68	Range- Amarpur Beat- Bhanpur	0-1467	17.44	1090
69	Range- Amarpur Beat- Batiya	309, 310	28	4600
70	Range- Amarpur Beat- Nighori	302, 303	50	3125
71	Range- Amarpur Beat- Pipariya	298, 299	22	1370
72	Range-Mehandwani Beat-Hirdepur	875	43.32	10000
73	Range- Mehandwani Beat-Salaiya	873	43.89	10000

7/08/2023

4

S.No.	Name of the forest range and beat	Forest compartment number of tree planting location	Area planted in ha.	Number of trees planted in each tree planting location
1	2	3	4	5
74	Range- Mehandwani Beat-Harratola	1701,1702,1703,	8	8500
75	Range-Mehandwani Beat-Naigher	O-1747 TO O-1751	23.62	13000
76	Range-Mehandwani Beat-Kutrai	O-1801	6	6000
77	Range-Mehandwani Beat-Kutrai	O-1843	7.5	7500
78	Range-Mehandwani Beat-chiraipani	879	8	8000
79	Range-Mehandwani Beat-Matiyari	987	10	10000
80	Range-Mehandwani Beat-Dadargaon	990 A	10	10000
81	Range-Shahpur Beat-PatKuhi	OA-1333	35.55	10500
82	Range-Shahpur Beat-Balpur	OA-1347	4.00	17000
83	Range-Shahpur Beat-Balpur	OA-1349	4.00	17000
84	Range-Shahpur Beat-Rachho	23	17.40	3000
85	Range- Shahpura Beat- Podi	28	6.00	10000
86	Range- Shahpura Beat - Amthera	58	7.00	14000
87	Range- Shahpura Beat - Bichiya	73	6.00	12000
88	Range-Shahpura Beat - Kohani	79	7.00	14000
89	Range-Shahpura Beat-Racho	1098	5.00	8000
90	Range- Shahpura Beat - Magartagar	6	7.00	12000
91	Range- Shahpura Beat-Bichhiya	68	49.22	5000
92	Range- Shahpura Beat-Bichhiya	70	50.37	5000
93	Range- Shahpura Beat-Bastara	1238	51.27	8000
94	Range- Shahpura Beat-Khitola	1061, 1062, 1063	26.09	5000
95	Range- Shahpura Beat-Khurshipar	1288, 1289, 1290, 1291, 1292	32.07	7500
96	Range- Shahpura Beat-Shahpura	1144-1148	38.19	3000
97	Range- Shahpura Beat-Dharegaon	1064-1066	16.10	6000
98	Range- Shahpura Beat-Slithar	1189, 1191, 1192, 1193	39.11	5000

J7/08/2023

5

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S.No.	Name of the forest range and beat	Forest compartment number of tree planting location	Area planted in ha.	Number of trees planted in each tree planting location
1	2	3	4	5
99	Range- Amarpur Beat- Kisalपुर	272	30.37	9000
100	Range- Amarpur Beat- Amarpur	269	15.24	15000
101	Range- Amarpur Beat- Chandpur	274	23.95	7000
102	Range- Amarpur Beat-Manpur	267	32.16	9000
103	Range- Amarpur Beat-Ghughari	281	52.71	15000
104	Range- Amarpur Beat- Kisalपुर	271	32.96	10000
105	Range- Amarpur Beat- Mohanjhir	291	53.48	15000
106	Range- Amarpur Beat-Kisalपुर	270	23.14	7000
107	Range- Amarpur Beat -Mohanjhir	1419, 1424	31.51	9000
108	Range- Amarpur Beat- Bhanpur	1484, 1485	24.85	7500
109	Range- Amarpur Beat- Ghughri	1417	5.00	10525
Total			2309.07	896545

कार्यालय सामान्य वनमण्डल डिण्डौरी जिला-डिण्डौरी (म.प्र.)
TELEPHONE (O) 07644-234400 (R) 07644-234066 (FAX) 07644-234024 PIN 481880,
E-mail- dfotddori@mp.gov.in

क्रमांक/व्ययलेखा/2023-24/ 732

डिण्डौरी दिनांक 07/08/2023

प्रति,

वन संरक्षक
मध्यबनवृत्त जबलपुर

विषय :- वर्ष 2023-24 में नर्मदा-कैचमेंट में रोपित किये गये पौधों की जानकारी ।

विषयान्तर्गत चाही गई जानकारी निर्धारित प्रपत्र में तैयार कर आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर सम्प्रेषित है ।

वनमण्डल	परिक्षेत्र	समिति	कक्ष क्र.	योजना का नाम	क्षेत्रफल (हे.में)	रोपित किये जाने वाले पौधों की संख्या
डिण्डौरी	पूर्व करंजिया	व.सु.स. बरगांव, रैतवार	843, 844	NPV Campa	43.00	21500
	डिण्डौरी	ग्रा.व.स. रुसा	234	RDF	58.83	29415
		योग	-	-	101.83	50915


वनमण्डलाधिकारी
सामान्य वनमण्डल डिण्डौरी

मुख्य अभियंता (बोधी) जल संसाधन विभाग, स्वारा भवन, लिंक रोड नं-3
परिसर भोपाल

2050
पत्र क्रमांक- / पी.एम.के.एस.वाय / काठगौठ

भोपाल दिनांक-6-/08/2021

प्रति

क्षेत्रीय निर्देशक,

केन्द्रीय भू-जल बोर्ड

पर्यावास भवन भोपाल।

विषय-

पी.एम.के.एस.वाय. (हर खेत को पानी) की संशोधित कार्य योजना प्रस्तुत करने बाबत।

सन्दर्भ-1

अधीक्षण यंत्री सर्वे.एवं अनु. मण्डल का पत्र क्रं-568/टी/पी.एम.के.एस.वाय/जबलपुर दिनांक-16.07.2021

2

आपका पत्र क्रं-18-21/सीजीडब्ल्यू. बी/एनसीआर/टीएस/342/दिनांक-19.07.2021

महोदय,

000

दिनांक 21.06.2021 को, पी.एम.के.एस.वाय.योजना (हर खेत को पानी) की संशोधित कार्य योजना प्रस्तुत की गई थी।

प्रस्तुत कार्य योजना पर दिनांक 24.06.2021 को केन्द्रीय भू-जल बोर्ड भोपाल में मैदानी अधिकारियों के साथ विस्तृत चर्चा की गई।

चर्चा में दिये गये निर्देश/सुझाव अनुसार ट्यूब बेल की ड्राइंग एवं प्राक्कलनों में आवश्यक सुधार किया गया।

सुधारोपरांत, ड्राइंग एवं प्राक्कलनों को, अधीक्षण यंत्री, सर्वे.एवं अनु. मण्डल के पत्र क्रं-568/टी/पी.एम.के.एस.वाय/जबलपुर दिनांक 16.07.2021 द्वारा आपकी ओर अवलोकनार्थ/अनुमोदनार्थ प्रेषित किया गया।

केन्द्रीय भू-जल बोर्ड के पत्र क्रं-18-21/सीजीडब्ल्यू. बी/एनसीआर/टीएस/342/दिनांक-19.07.2021 द्वारा ड्राइंग एवं प्राक्कलनों को अवलोकन/अनुमोदन उपरांत लौटाया गया।

केन्द्रीय भू-जल बोर्ड द्वारा अनुमोदित ड्राइंग एवं प्राक्कलनों के आधार पर पुनः संशोधित कार्य योजना आवश्यक कार्यवाही हेतु प्रस्तुत की जा रही है।

सहस्र-संशोधित कार्य योजना दो प्रति में

(जी.पी.सोनी)

मुख्य अभियंता (बोधी)

जल संसाधन विभाग,

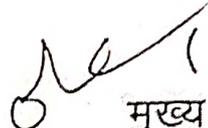
भोपाल

कमांक-2051 / पी.एम.के.एस.वाय / का0यो0

भोपाल दिनांक-6 / 08 / 2021

तेलिपि:-

अधीक्षण यंत्री, सर्वेक्षण एवं अनुसंधान मण्डल जबलपुर की ओर प्रेषित कर लेख है कि, केन्द्रीय भू-जल बोर्ड भोपाल में संशोधित कार्य योजना को फालोअप (follow up) कराये, एवं केन्द्रांश राशि प्राप्त करने हेतु आवश्यक कार्यवाही करने का कष्ट करें।


(जी.पी.सोनी)
मुख्य अभियंता (बोधी)
जल संसाधन विभाग,
भोपाल

Points to be adhered/Checklist for Evaluation Proposals in respect of PMKSY-
HKKP-GW Scheme

S.No.	Item	Response to be filled (Pl. indicate page no. of the proposal of each response wrt each item)	Remarks. If any
GENERAL INFORMATION			
1.	Name of the implementing agency/state department responsible for executing project, its address, contact nos. email etc.	M.P. Water Resources Deptt.	
2.	Name & contact details of the nodal officer responsible for execution/monitoring of state department responsible for executing project, address, contact nos. email etc.	Dr. U.B.S. Parihar Superintending Engineer Survey & Investigation Circle Jabalpur Mob.No. 9435443090 Landline No. 0761-2970053 Email: sesandircircle@gmail.com	
3.	Total cost of proposal (Rs. In Crore)	1706.01 Crores	
4.	Proposed period/duration of Implementation of the project	04 years	
5.	Total number of farmers proposed to be benefitted Type of Farmers Marginal (SC/ST/Women/General) Small (SC/ST/Women/General) Note: i. Marginal Farmer: Farmer cultivating (as owner) agricultural land upto 1 Ha. ii. Small Farmer: Farmer cultivating (as owner) agricultural land between 1 to 2 Ha.	As on date, the number of farmers proposed to be benefitted, is not finalized. The application form from the farmers are to be collected after publicities of scheme. The list will be finalized by committee constituted by Distt. Collector.	
6.	Number of individual farmers proposed to be benefitted		
7.	Number of farmers in cluster proposed to be benefitted		
8.	Total additional Ground water based irrigated area proposed (in Ha)	49879 Hect.	
9.	Total State share committed (Rs. In Crore)	682.40 Crore	
10.	Total Central assistance sought (Rs. In Crore)	1023.61 Crores	
ELIGIBILITY CRITERIA			
11.	What is ratio of CA/SS proposed (60:40/90:10)	60:40	
12.	i. Whether Proposal/DPRs have been approved from STAC (Yes/No) ii. Whether Proposal/DPRs have been approved from SLSC (Yes/No)	Administrative Approval issued by Govt. of Madhya Pradesh vide Item No.13 dated 22.12.2020. Yes	Copy of order No. 22(A)/98/MPS/31/1549 dated 26.12.2020 is enclosed.
13.	i. Whether RD/HOO CGWB is member of SLSC (Yes/No)	Yes	

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	ii. Whether RD/HoO CGWB is invited member of STAC (Yes/No)		
14.	Whether minutes of SLSC meeting for approval of the proposal appended (Yes/No)	Yes	
15.	Whether Project or scheme is part of DIP/SIP (Yes/No) If no reasons thereof and tentative plan for compliance	Yes	
16.	i. Whether area under proposal is already being under taken in any other State/Centrally funded irrigation scheme. If so, pl. specify. ii. Whether area falls under command area of schemes of Major/Medium/GMI/ SMI/Lift irrigation etc. (Yes/No) Note: Kindly ensure that duplicity of proposal shall be strictly avoided and certified by Nodal Officers of State Govt. counter signed by RD, CGWB.	No	
17.	What is the Category of GW development as per latest GWRE (approved by State/Central Govt.) (OE/Critical/Semi-Critical/State/Unclassified) Pl. specify.	Safe	
18.	Pl. indicate stage of Ground Water Development in percentage (as per latest approved GWRE by GOI)	Approx. 20.50%	4.5% to 64.2%
19.	Expected Stage of Ground Water Development after implementation of scheme(s) and enhancement of GW draft. Note: Post project GW Draft should not exceed 70% Stage of GW development for assessment unit. Sample computation is annexed as ready reference.		
20.	Pl. indicate average Pre-monsoon ground water level for last 5 years (less than 15 mbgl)	9.34 mbgl	
21.	Pl. indicate annual average rainfall of the area (more than 750 mm)	1120.7 mm	
22.	Pl. indicate type of Beneficiaries (Small/ Marginal farmers- Pl. specify)	Small & Marginal	
23.	Pl. indicate other category of beneficiary (SC/ST/Women/Others- Please specify)	SC/ST/Women	
PROPOSAL/ DPRs COST COMPONENT			
24.	What are administrative costs, if any (It should not exceed 1% of the project cost)	1.689 Crores	

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S. S. M. Jadhav

25.	Whether administrative costs area over and above the project cost (Yes/No)	No	
26.	Whether share is as per guidelines (Yes/No)	Yes	
27.	Whether Budget provision has been made in State Budget for 2021-22 as per State share (Yes/No)	Yes	
28.	What is the amount of first release sought in the proposal (-60% of CA) Rs. In crore	137.40 Crores	
29.	Whether amount sought is as per guidelines (Yes/No)	Yes	
30.	Indicate break up costs of each component proposed a) construction of ground water abstraction structure b) cost of pump (Solar/Electrical) c) water supply pipe of length upto 200m and d) investigation cost for site selection for well Note: Cost of each item is admissible as per Para 6 of Guidelines. Costs over and above shall have to be adsorbed by the State Government	651.018 Crores 407.163 Crores 54.399 Crores 76.168 Crores	
31.	Whether Costs proposed are within the maximum cost norms of Operational Guidelines? (Yes/No)	Yes	
32.	In case cost exceeds the norms, whether State has given certification that Costs of proposal exceeding the cost norms (refer Table: 1 of operational Guidelines) shall be absorbed by the respective State Govt. from their own budgetary provisions/State share. (Yes/No)	Not applicable, since cost of structures within the norms as per revised guideline	
33.	Whether proposal includes cost of land (pl. specify) Note: Cost of land will not be considered for funded under the scheme by GOI.	Cost of land is not included in the proposal	
PROJECT DESIGN			
34.	Hydrogeology of the area (Hard/Soft Rock)	Hard and Soft	
35.	Type of Well/structures proposed 9DW/BW/TW/DCB/Other- pl. specify)	Tube well (ordinary) Tube well (part-assemble) Tube well (Gravel pack) Dug cum bore well Dug well	
36.	Total number of well/structure proposed	27203	

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37.	Whether Feasibility of Well/ Structure with respect of hydro geological setup examined/	Yes	
38.	Expected Yield/Discharge of Well (in liter/day)	Dug well – 18000 Lit/day Dug cum bore well – 30000 Lit/day All type of tube well- 72000 Lit/day	
39.	Proposed Command of each well (in ha)	Dug well – 1 Hec. Dug cum borewell – 1 Hec. Tube well (ord) – 2 Hec. Tub well (part Assembly) – 2 Hec. Tube well (Gravel punc) -2 Hec.	
40.	Total additional command are to be irrigated including cluster, if any (in Ha)	49879 Hect.	
41.	Total command proposed area to be covered with GW irrigation after implementation	49879 Hect.	
42.	Total number of Electrical pumps proposed	20016	
43.	Total number of Solar pumps proposed	7187	
44.	Whether the proposal falls in Tribal/LWF/ difficult (pl. specify)	Tribal	
45.	Provisions for Water Use Efficiencies/ Conservation practices (Yes/No)	Yes	
46.	Percentage of Solar pumps and Electrical pumps in cluster/proposal	25:75	
CERTIFICATES/ASSURANCES			
47.	Whether ay provisions for utilizing NRM Component of MGNREGS made/ (yes/No)	Yes	
48.	Are Micro Irrigation Funds corpus proposed to be utilized/ Pl. specify.	Yes, MGNREGA, Agriculture, Rural Development Department	
49.	Any other effort proposed by state in regard to water use efficiency/conservation – Pl. specify.	The Ground Water conservation will be followed through MGNRE GA and other state agency.	
50.	Whether proposal contains proper monitoring of ground water levels- Pl. specify.	Monitoring of ground water levels s carried out constantly through monitoring of water level of PW (Permanent observation well) and Piezometer in State.	
51.	Whether Joint Agreement between Individual farmer and State Govt. (Line department) is enclosed as per format (Yes/No)	Joint agreement will be provided after agreement.	
52.	Joint Agreement between farmers of Water User association (WUA), if any and State Govt. (Line department) is enclosed as per format. (Yes/No/NA)		
53.	Whether assets created are on Government land' (Yes/No)	No, assets will be created on farmers land.	
54.	Compliance of assurances as per Para 8 of guidelines – Duly signed by Nodal Officer (Yes/No)	Copy of certificate attached.	

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S. S. S. S.

55.	Certificate to be given by State Government for further maintenance after creation of structure as per Para 6(v) of Guidelines.	Yes	
56.	Has the MOU has been signed between State Government and CGWB (as authorized by MOWR) in prescribed format	Will be signed after sanctioning of the scheme	
57,	Any other relevant information – Pl. specify (attach annexure, if required)		

Specific comments of RDs on number of tube well/water structures proposed, its feasibility, based on the availability of ground water, hydraulic properties of aquifer, yield capacity and unit draft of well etc. (Pl. add separate page, if required)

- (1) The project proposal is scrutinized. It is as per the revised guideline of MPKSY HKKP G.W.
- (2) The ground water structures suggested are feasible.
- (3) The G.W. Development ranges from 10.3% in Dindori District to 45.5% in Singroli District. Overall the stage of G.W. Development for all the five district is approximate 20.5%. Proposal may be approved.

(Signature of Regional Director/HOO, _____ Region, CGWB, _____)

PK Jain
12/8/2021

(Name & Seal of Regional Director/HOO, _____ Region, CGWB, _____)

पदम कुमार जैन / PADAM KUMAR JAIN
क्षेत्रीय निदेशक / Regional Director
भारत सरकार / Govt. of India
जल शक्ति मंत्रालय / Ministry of Jal Shakti
जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग
Dept. of WR, RD and GR
केन्द्रीय जल बोर्ड / Central Ground Water Board
उत्तर मध्य क्षेत्र, भोपाल / Regional Office, Bhopal

Note: The check-list with a sample calculation for preparation of a Ground Water Feasibility Report has been prepared with an aim to expedite the finalization of such proposals and also to reduce queries/observations at the level of approving authority. This may be taken as a guideline and the State Govt/RDs of CGWB may accordingly follow them while preparing/finalization of the proposals. In case of any discrepancy between this checklist and the provisions of the operational guidelines, the latter shall prevail.

S. G. Jaiswal

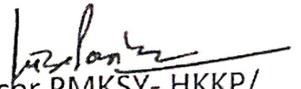
(21)

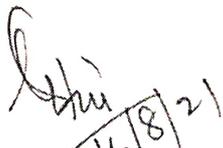
Office of the Superintending Engineer
Survey & Investigation Circle
Jabalpur

Memo No. 696/PMKSY/JabalpurDate: 11/08/2021

CERTIFICATE

In compliance of points 54, Checklist for Evaluation of Proposals in respect of PMKSY-HKPP-GW Scheme. It is certified that assurance as per Para 8 of guidelines will be compliance by State Govt. of M.P.


Nodal Officer PMKSY- HKPP/
Superintending Engineer
Survey & Investigation Circle
Jabalpur


16/8/21
Chief Engineer (BODHI)
Water Resources Department
Bhopal

मध्य प्रदेश शासन
जल संसाधन विभाग
मंत्रालय
वस्त्रम भवन, भोपाल

22

क्रमांक 22 (२) ९८/एमपीएस/३१/१५४९
प्रति.

भोपाल, दिनांक 26/12/2020

प्रमुख अभियंता,
जल संसाधन विभाग,
भोपाल

विषय :- प्रधानमंत्री कृषि सिंचाई योजना (हर खेत को पानी) अंतर्गत भूजल से सिंचाई योजना की प्रशासकीय स्वीकृति।

राज्य शासन एतद द्वारा प्रधानमंत्री कृषि सिंचाई योजना (हर खेत को पानी) अंतर्गत मण्डला, डिण्डोरी, शाहडोल, उमरिया एवं सिमरीती जिले में भूजल से सिंचाई हेतु राशि ₹. 709.01 करोड़ (सत्रह सौ छः दशमलव शून्य एक करोड़) की प्रशासकीय स्वीकृति प्रदान करता है।

- उक्त स्वीकृत राशि में 60 प्रतिशत केंद्रांश एवं 40 प्रतिशत राज्यांश रहेगा।
- परियोजना पर व्यय मद संख्या 23/4702 में विकलनीय होगा।
- यह आदेश मंत्रि-परिषद द्वारा आयटन क्रमांक 13 दिनांक 22.12.2020 में लिए गए निर्णय के अनुक्रम में जारी किया जा रहा है।


26/12/2020
(डीएस टकर)
उप सचिव

म.प्र.शासन, जल संसाधन विभाग

पृ. क्रमांक 22(२)९८/एमपीएस/३१/१५५०
प्रतिलिपि :-

भोपाल दिनांक 26/12/2020

- अपर मुख्य सचिव/प्रमुख सचिव, म.प्र.शासन, वित्त/नगरीय-घाटी विकास/किसान कल्याण तथा कृषि/योजना, आर्थिक एवं सांख्यिकी/नवीन एवं नवकरणीय कार्य विभाग, भोपाल।
- प्रमुख अभियंता (बोर्ड), जल संसाधन विभाग, भोपाल।
- मुख्य अभियंता, वैतनगंगा / गंगा कछार जल संसाधन विभाग, सिमरीती/रीवा।
- प्रबंधन संचालक, नू-जल सर्वेक्षण मण्डल, जल संसाधन विभाग, भोपाल।
- अधीक्षक संचालक सर्वेक्षण एवं अनु. धान मण्डल, जल संसाधन विभाग, बरकतपुर।
- निज सचिव, मान. मंत्रीजी, जल संसाधन विभाग, भोपाल।
- निज सचिव, मान. राज्यमंत्री जी, जल संसाधन विभाग, भोपाल।
- वेब मैनेजर, कार्या प्रमुख अभियंता, जल संसाधन विभाग भोपाल की ओर उक्त विभागीय वेबसाइट पर प्रकाशित करने हेतु।


26/12/2020
उप सचिव

म.प्र.शासन, जल संसाधन विभाग

ANNEXURE R-2/5

Status of Environmental Clearances for ongoing Projects Distt. Dindori U/S to Rani Avanti Bai Lodhi Sagar (Baragi) Project

(23)

S.No	Name of Project	Status of Administrative Approval	Date of Submission of Application to SEIAA	Date of Hearing for Environmental Clearance	Issue of ToR	Submission of Compliance Report	Whether Issuance of Environmental Clearance	Status of Work
1	2	3	4	5	6	7	8	9
1	Upper Narmada Project	NVDD Vide Letter No-31-12/2020/27-1 Bhopal Dated 05.08.2021	08.01.2023	22.02.2023	Under Process	Under Process	Previous activities under process	Not Started For Want of Environmental Clearance
2	Raghavpur Multipurpose Project	NVDD Vide Letter No-31-10/2020/27-1 Bhopal Dated 06.08.2021	06.03.2023	21.03.2023	Under Process	Under Process	Previous activities under process	Not Started For Want of Environmental Clearance
3	Basania Multipurpose Project	NVDD Vide Letter No-31-09/2020/27-1 Bhopal Dated 06.08.2021	06.01.2023	25.01.2023	Under Process	Under Process	Previous activities under process	Not Started For Want of Environmental Clearance